

to be executed by the community development authorities?

Shri Anil K. Chanda: It will be mainly done through the Ministry of Community Development.

Shri Dasappa: May I know why out of Rs. 120 crores allotted for housing in general only Rs. 10 crores is earmarked for rural areas?

Shri Anil K. Chanda: That is what is provided for in the Second Plan.

Shri Dasappa: That is exactly my question. May I know why it is only Rs. 10 crores out of Rs. 120 crores?

The Minister of Finance (Shri T. T. Krishnamachari): I would like to say, if I may, that this question is being re-examined now and very possibly the rural areas might get a substantial sum from out of this. Actually Rs. 120 crores is very oddly placed and spread over a very wide area. We are thinking of integrating the whole thing. The matter is now being discussed by the Ministry of Works, Housing and Supply with the other concerned Ministries. It is quite possible that in a few months' time we shall be able to put forward an integrated policy for housing.

Shri Thanu Pillai: May I know the basis of fixation of allotment for the various items?

Shri Anil K. Chanda: No basis has as yet been fixed, because the programme has not yet received the sanction of Government.

Shri Ranga: In view of the fact that only a small part of the country has been covered by these national extension service blocks, may I know why Government wish to spend this money mainly in those areas? Why should they not think of the rest of the country also?

Shri Anil K. Chanda: As I said, the programme has not yet been finalised. But there is a different atmosphere altogether generated in the community project centres and the national extension service blocks, and we

would have better results in those areas.

Shri T. B. Vittal Rao: Already, one year of the Second Plan period has elapsed. May I know what steps have been taken by Government to see that the targets are achieved in the Second Plan period, especially in view of the fact that we failed to achieve the targets, and we fell far short of the targets in the First Five Year Plan with regard to housing?

Shri Anil K. Chanda: The problem is immense and it bristles with all sorts of difficulties. Various authorities are concerned. Therefore, we have had to have a series of conferences between these different authorities.

Shrimati Manjula Debi: May I know how much has been allotted to the State of Assam?

Shri Anil K. Chanda: Nothing has as yet been finally allotted. But, temporarily, just as an advance for getting the machinery ready, Assam has been allotted Rs. 1.35 lakhs.

Shri Supakar: May I know whether those areas which are subject to frequent floods and outbreaks of fire will receive any special consideration in respect of allotment of money for rural housing?

Shri Anil K. Chanda: This is one of the proposals.

Educated Unemployed

*255. **Shri Vasudevan Nair:** Will the Minister of Labour and Employment be pleased to state:

(a) the amount of aid given or allotted to different States during 1956-57 and 1957-58 so far in the form of grants, loans and subsidies etc. for schemes to provide employment to educated unemployed; and

(b) the basis on which the Central aid is given to different States?

The Deputy Minister of Labour (Shri Abid Ali): (a) During 1956-57,

Rs. 2.69 lakhs have been sanctioned for a Work and Orientation Centre and Rs. 2.93 lakhs for the training of persons for absorption in two Production Centres to be established in Kerala. In addition, Rs. 16.9 lakhs were sanctioned for establishing Production Centres in that State.

1957-58—Rs. 3.04 lakhs have been sanctioned for a Work and Orientation Centre at Delhi.

(b) Pilot projects are started in the States where the problem of unemployment is acute.

Shri Vasudevan Nair: May I know whether the Central Government have called for the schemes prepared by the State Governments?

The Minister of Labour and Employment and Planning (Shri Nanda): Yes.

Dr. K. B. Menon: May I know the names of the States where this problem is most acute, and also whether Government have any proposals to meet the urgent needs of these States?

Shri Abid Ali: I have already mentioned the State of Kerala and the Union Territory of Delhi.

Shri Palanandi: Government used to have some technical centres for these unemployed people. May I know whether Government are having any plan to continue them, or whether they are thinking of abolishing them?

Shri Abid Ali: The technical centres continue.

Shri C. D. Pande: May I know whether in spite of all the efforts of the Government of India, during the last five years, the number of unemployed educated persons has gone up almost by a hundred per cent?

Shri Abid Ali: That is the hon. Member's opinion.

Shri Nanda: No such statistics have emerged from our studies.

Shri C. D. Pande: Has it not increased? That is what I want to know.

Shri Biren Roy: May I know if there is any project for the Calcutta urban area where unemployment has gone up by 40 per cent.?

Shri Abid Ali: We have already addressed the West Bengal Government.

बन्द कारखानों को पुनः चालू करना

*२५६. श्री प० ला० बाबुलाल : क्या बारिष्प तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) विभिन्न राज्यों में बन्द कारखानों को चालू करवाने या उन्हें भ्रपने हाथ में ले लेने के सम्बन्ध में सरकार की क्या नीति है ;

(ख) सरकार को यह विदित है कि बीकानेर का कांच का कारखाना पिछले कई वर्षों से बन्द पड़ा है; और

(ग) यदि हां, तो सरकार का इसे पुनः खुलवाने या चालू कराने के लिये क्या कदम उठाने का विचार है ?

उद्योग मंत्री (श्री मनुमई शाह) :

(क) औद्योगिक संस्थाओं का प्रबन्ध भ्रपने हाथ में लेने के सवाल पर भारत सरकार उन्हीं मामलों में विचार करती है जबकि वे कारखाने उद्योग (विकास तथा नियमन) अधिनियम के अन्तर्गत भाते हैं और जांच पड़ताल के बाद सरकार यह महसूस करती है कि इन कारखानों का प्रबन्ध ठीक से नहीं हो रहा है तथा प्रबन्ध में परिवर्तन करने पर लाभ होगा ।

(ख) जी हां ।

(ग) बीकानेर का कांच का कारखाना पिछले १० वर्षों से भी अधिक समय से नहीं चल रहा है और इस प्रकार वह उद्योग